

ITEM NO.16

REGISTRAR COURT. 2

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 13924/2024

BALESHWARI DEVI

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 2353/2025 (II-A)

[TO

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 40065/2025

IA No. 40065/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Cr1) No. 2358/2025 (II-A)

FOR

FOR EXEMPTION FROM FILING O.T. ON IA 40117/2025

IA No. 40117/2025 - EXEMPTION FROM FILING O.T.

SLP(Cr1) No. 2332/2025 (II-A)

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FOR EXEMPTION FROM FILING O.T. ON IA 39596/2025

IA No. 39596/2025 - EXEMPTION FROM FILING O.T.

SLP(Cr1) No. 4153/2025 (II-A)

FOR ADMISSION

IA No. 70951/2025 - EXEMPTION FROM FILING O.T.

SLP(Cr1) No. 8371/2025 (II-A)

FOR

Date : 10-09-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Yash S. Vijay, AOR

For Respondent(s) :

Mr. Anshul Narayan, Addl. Standing Counsel, Adv.

Mr. Ashutosh Chaturvedi, Adv.

Mr. Anshuman Harsh, Adv.

Mr. Prem Prakash, AOR

Mr. Shivendra Singh, AOR
Ms. Racheeta Chawla, Adv.
Ms. Prakriti Rastogi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) Nos. 13924 and 8371/2025

Already directed to be listed before the Hon'ble Court vide order dated 31.07.2025.

SLP(Crl) Nos. 2353, 2358 and 2332/2025

Respondent No.1 is duly represented.

Service report from concerned SHO has not been received in respect of Respondent No. 2 despite reminder.

Let D.O. letter be issued.

List again on 30.10.2025.

SLP(Crl) No. 4153/2025

Respondent No.1 is duly represented.

Service report from concerned S.H.O has not been received in respect of Respondent Nos. 2 and 3 despite reminder.

Let D.O. letter be issued.

List again on 30.10.2025.

MASHROOR ALAM KHAN
Registrar

MG